

Shastri Bhawan, New Delhi.

Dated the 17th October, 2019.**OFFICE ORDER NO. 105 /2019**

In modification to this Department's Order No. 46/2019 dated 10th July, 2019, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, re-designates the following officers of this Department as First Appellate Authority and Central Public Information Officers (CPIO):-

Admn.I Section and Vigilance Unit: -

| S.No. | Section | Name of CPIO | Link Officer of CPIO | First Appellate Authority | Link Officer of First Appellate Authority |
|-------|----------------|---------------------|--------------------------|---------------------------|---|
| 1. | Admn.I Section | Shri A.K.Joshi, DS | Shri K.Ginkhan Thang, DS | Shri Vijay Varma, JS | Shri Ajay Goyal, JS |
| 2. | Vigilance Unit | Shri A.K. Joshi, DS | Shri K.Ginkhan Thang, DS | Shri Vijay Varma, JS | Shri Ajay Goyal, JS |

Central Agency Section & Branch Secretariats: -

| Sl. No. | Name of the Office | Name of CPIO | Name of First Appellate Authority |
|---------|-------------------------------|--------------------------------------|-----------------------------------|
| 1. | Central Agency Section | Shri Raj Bahadur, DGA | Shri B.V. Balram Das, Addl. G.A. |
| 2. | Branch Secretariat, Kolkata | Shri Subhro Jyoti Mukherjee, ALA | Shri M.K. Maroria, Addl. G.A. |
| 3. | Branch Secretariat, Chennai | Shri Jaspal Singh Dhanju, ALA | Smt. R. Jayalakshmi, DLA |
| 4. | Branch Secretariat, Bengaluru | Shri T.G. Gopidasan, Section Officer | Shri R. Ganesh Voltair, DLA |
| 5. | Branch Secretariat, Mumbai | Shri K. Santosh Ramanna, ALA | Shri A. A. Ansari, Addl. G.A. |

(A.K. Joshi)

Deputy Secretary to the Govt.of India

To:-

1. Officers Concerned.
2. PS to Hon'ble MLJ/PS to Hon'ble MoS/PPS to LS/PPS to Addl. Secretaries/PPS to Joint Secretaries/PSJS & LAs.
3. Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
4. Branch Secretariats- Mumbai/Chennai/Kolkata/Bengaluru.
5. Admn. II, III & IV (LA) Sections/Imp.Cell/Judicial Section/Notary Cell/ Advice; A', 'B' & 'C' Sections/PG Cell.
6. NIC Cell with the request to upload the above order on the website of this Department.
7. Office order folder.
8. e-office portal.